

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION  
I.A.No.4 OF 2016

IN

CIVIL APPEAL NO.1821 OF 2016

AVJIT PRASAD

.....APPELLANT

VERSUS

STATE OF M P AND ORS

.....RESPONDENTS

O R D E R

The application for withdrawal of appeal is allowed in terms of the prayed made, and the instant appeal is accordingly dismissed as withdrawn.

.....J.  
(JAGDISH SINGH KHEHAR)

.....J.  
(KURIAN JOSEPH)

.....J.  
(ARUN MISHRA)

NEW DELHI;  
NOVEMBER 17, 2016.

ITEM NO.1(PH)

COURT NO.3

SECTION IV, IVA

S U P R E M E C O U R T O F I N D I A  
 RECORD OF PROCEEDINGS  
Civil Appeal No.1727/2016

NIDHI KAIM &amp; ANR.

Appellant(s)

VERSUS

STATE OF M P AND ORS ETC

Respondent(s)

(Interim relief and office report)

WITH C.A. Nos.1720-1724/2016

(With appln.(s) for directions and exemption from filing O.T. and Interim Relief and Office Report)

C.A. No.1726/2016

(With appln.(s) for correction and directions and Interim Relief and Office Report)

C.A. No.1728/2016

(With appln.(s) for directions and Office Report)

C.A. No.1729/2016

(Interim Relief and Office Report)

C.A. No.1733/2016

(Interim Relief and Office Report)

C.A. Nos.1734-1741/2016

(With Office Report)

C.A. Nos.1742-1749/2016

(Interim Relief and Office Report)

C.A. Nos.1750-1751/2016

(Interim Relief and Office Report)

C.A. No.1752/2016

(Interim Relief and Office Report)

C.A. Nos.1753-1758/2016

(Office Report)

C.A. Nos.1759-1764/2016

(Interim Relief and Office Report)

C.A. No.1765/2016

(With appln.(s) for directions and Interim Relief and Office Report)

C.A. No.1766/2016

(With appln.(s) for correction and directions and Interim Relief and Office Report)

C.A. Nos.1767-1768/2016

(With appln.(s) for directions and Interim Relief and Office Report)

C.A. Nos.1769-1774/2016

(With appln.(s) for directions and Interim Relief and Office Report)

C.A. Nos. 1776-1787/2016

(With appln.(s) for directions and Interim Relief and Office Report)

C.A. No.1788/2016

(With appln.(s) for directions and exemption from filing O.T. and Interim Relief and Office Report)  
C.A. Nos.1789-1791/2016  
(Interim Relief and Office Report)  
C.A. Nos.1792-1794/2016  
(Interim Relief and Office Report)  
C.A. Nos.1795-1798/2016  
(Interim Relief and Office Report)  
C.A. Nos.1799-1805/2016  
(Interim Relief and Office Report)  
C.A. Nos.1806-1808/2016  
(Interim Relief and Office Report)  
C.A. No.1809/2016  
(Interim Relief and Office Report)  
C.A. Nos.1810-1811/2016  
(Interim Relief and Office Report)  
C.A. No.1812/2016  
(With appln.(s) for directions and Interim Relief and Office Report)  
C.A. Nos.1813-1814/2016  
(With appln.(s) for directions and Interim Relief and Office Report)  
C.A. No.1815/2016  
(With appln.(s) for directions and Interim Relief and Office Report)  
C.A. Nos.1816-1817/2016  
(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)  
C.A. Nos.1818-1819/2016  
(Interim Relief and Office Report)  
C.A. No.1820/2016  
(Interim Relief and Office Report)  
C.A. No. 1821/2016  
(With appln.(s) for directions and withdrawal of civil appeal and Office Report)  
C.A. Nos.1822-1824/2016  
(With appln.(s) for directions and Interim Relief and Office Report)  
SLP(C) No.182/2015  
(With appln.(s) for permission to file synopsis and list of dates and Interim Relief and Office Report)  
C.A. No.1825/2016  
(With Interim Relief and Office Report)  
C.A. No.1826/2016  
(Interim Relief and Office Report)  
C.A. No.1827/2016  
(Interim Relief and Office Report)  
C.A. No.1828/2016  
(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)  
C.A. No.1830/2016  
(With appln.(s) for directions and Interim Relief and Office Report)

C.A. Nos.1831-1832/2016  
 (With appln.(s) for directions and Interim Relief and Office Report)  
 C.A. No.1833/2016  
 (With appln.(s) for Interim Relief and Office Report)  
 C.A. No.1834/2016  
 (With appln.(s) for Interim Relief and Office Report)  
 C.A. No.1835/2016  
 (Interim Relief and Office Report)  
 C.A. Nos.1836-1837/2016  
 (Office Report)  
 C.A. No.1838/2016  
 (With appln.(s) for directions and Interim Relief and Office Report)  
 C.A. No.1839/2016  
 (Office Report)  
 C.A. No.1840/2016  
 (With Office Report)  
 C.A. No.1841/2016  
 (Office Report)  
 C.A. No.1842/2016  
 (Office Report)  
 C.A. No.1843/2016  
 (With appln.(s) for directions and Interim Relief and Office Report)  
 C.A. No.1844/2016  
 (Office Report)  
 C.A. No.1845/2016  
 (Interim Relief and Office Report)  
 C.A. No.1846/2016  
 (With Office Report)  
 C.A. Nos.1847-1852/2016  
 (With appln.(s) for directions and Interim Relief and Office Report)  
 SLP(C) Nos.101-102/2015  
 (With appln.(s) for permission to file synopsis and list of dates and Interim Relief and Office Report)

Date : 17/11/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR  
 HON'BLE MR. JUSTICE KURIAN JOSEPH  
 HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s) Mr.R.Venkataramani, Sr.Adv.  
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Mr. Nar Hari Singh, AOR

In CA 1795-98/16

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Mr.Bharat Singh, Adv.  
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 Mr. Amit Pawan, AOR

Mr.Rameshwar Prasad Goyal, AOR

Mr.Rajender Prasad, AOR

Ms.Abha R. Sharma, AOR

Mr. Navin Prakash, AOR

In C.A.1830/16

Mr.Purushottam Sharma Tripathi, Adv.  
 Mr.Mukesh Kumar Singh, Adv.  
 Mr.K.S.Srinivasan, Adv.  
 Mr.Ravi Chandra Prakash, Adv.  
 Mr.Luv Kumar, Adv.  
 Mr.L.Nidhi Ram Sharma, Adv.

Mr. T. Mahipal, AOR

Mr. Mithilesh Kumar Singh, Adv.  
 Mrs.M.Singh, Adv.

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For Respondent(s)  
No. 3 (Vyapam)

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For CBI

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Mr. M. K. Maroria, Adv.

Mr. Mishra Saurabh, Adv.  
Mr. Ankit Kr. Lal, Adv.

Mr. Rajeev Kumar Bansal, Adv.  
Mr. Brahma Prakash, Adv.  
Mr. Sanjeev Bansal, Adv.  
Mr. Akshay K. Ghai, Adv.

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Mr. Dharmendra Kumar Sinha, AOR

Mr. Arjun Garg, Adv.  
Mr. Manish Yadav, Adv.  
Mr. Ishan Nagar, Adv.

Mr. Shashank Shekher, Adv.  
Mr. Mritunjay Kumar Sinha, AOR

Mr. Gaurav Sharma, Adv.  
Mr. Prateek Bhatia, Adv.  
Mr. Vara Gaur, Adv.

Mr. Pramod Kumar Sharma, Adv.  
Mr. Abhinav Gupta, Adv.  
For Ms. Pratibha Jain, AOR (NP)

Mr. Hemant Sharma, Adv.  
Mr. Ashwani Bhardwaj, Adv.

Upon hearing the counsel the Court made the following  
O R D E R

C.A.No.1821 of 2016

The application for withdrawal of appeal is allowed in terms of the prayed made, and the instant appeal is accordingly dismissed as withdrawn.

C.A. No.1727 of 2016, C.A.Nos.1720-1724/2016, C.A.No.1726/2016, C.A.No.1728/2016, C.A.No.1729/2016, C.A.No.1733/2016, C.A.Nos.1734-1741/2016, C.A.Nos.1742-1749/2016, C.A.Nos.1750-1751/2016, C.A.No.1752/2016, C.A.Nos.1753-1758/2016, C.A.Nos.1759-1764/2016, C.A.No.1765/2016, C.A.No.1766/2016, C.A.Nos.1767-1768/2016, C.A.Nos.1769-1774/2016, C.A.Nos.1776-1787/2016, C.A.No.1788/2016, C.A.Nos.1789-1791/2016, C.A.Nos.1792-1794/2016, C.A.Nos.1795-1798/2016, C.A.Nos.1799-1805/2016, C.A.Nos.1806-1808/2016, C.A.No.1809/2016, C.A.Nos.1810-1811/2016, C.A.No.1812/2016, C.A.Nos.1813-1814/2016, C.A.No.1815/2016, C.A.Nos.1816-1817/2016, C.A.Nos.1818-1819/2016, C.A.No.1820/2016, C.A.Nos.1822-1824/2016, SLP(C)No.182/2015, C.A.No.1825/2016, C.A.No.1826/2016, C.A.No.1827/2016, C.A.No.1828/2016, C.A.No.1830/2016, C.A.Nos.1831-1832/2016, C.A.No.1833/2016, C.A.No.1834/2016, C.A.No.1835/2016, C.A.Nos.1836-1837/2016, C.A.No.1838/2016, C.A.No.1839/2016, C.A.No.1840/2016, C.A.No.1841/2016, C.A.No.1842/2016, C.A.No.1843/2016, C.A.No.1844/2016, C.A.No.1845/2016, C.A.No.1846/2016, C.A.Nos.1847-1852/2016 and SLP(C)Nos.101-102/2015

Arguments heard.

Judgment reserved.

(SATISH KUMAR YADAV)

AR-CUM-PS

(Signed order in C.A.No.1821 of 2016 is placed on the file)

(RENUKA SADANA)

ASSISTANT REGISTRAR